

In the National Company Law Tribunal, Jaipur

Item No. 110

CP No. (IB)-224/9/JPR/2019

UNDER SECTION 9 OF IBC, 2016

In the matter of:

Sudarshan Lodha

.....Applicant/Petitioners

VS.

M/s Grexter Housing Solutions Pvt. Ltd.

.....Respondent

Order delivered on 29.01.2020

Coram: SH. P. S. N. PRASAD, HON'BLE JUDICIAL MEMBER

SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER

For Petitioner (s) : Naresh Kumar Sejvani, Adv.

For Respondent(s) : Nikhil Yadav, Adv.

ORDER

Heard the submissions made by the counsel for the petitioner in the matter. Counsel for the petitioner sought time in the matter. The request is acceded to. The counsel has undertaken to inform the counsel on the other side regarding the next date of hearing. Post the matter to 27.02.2020.

Sd-

(RAGHU NAYYAR)  
TECHNICAL MEMBER

Sd-

(P. S. N. PRASAD)  
JUDICIAL MEMBER